

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2024/97

New Delhi, this the 1st day of June, 2000.

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON'BLE MR. H.O. GUPTA, MEMBER (A)

(9)

1. Sh. Jaswant Lal, S/O Sh. Roshan Lal, Senior Goods Guard, Northern Railway, Shakurbasti, Delhi.
2. Sh. Sureman Sharma, S/O Sh. Ramagya, Senior Goods Guard, Northern Railway, Shakurbasti, Delhi.
3. Sh. Mange Ram, S/O Sh. Mani Ram, Senior Goods Guard, Northern Railway, Shakurbasti, Delhi.
4. Sh. Ram Chander, S/O Sh. Ramji, Senior Goods Guard, Northern Railway, Shakurbasti, Delhi.

.....Applicants.

(By Advocate: Sh. S.K.Sawhney)

VERSUS

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, DRM Office, New Delhi.
3. Senior Divisional Personnel Officer, Northern Railway, Baroda House, New Delhi.

...Respondents.

(By Advocate: Ms. Anju Bhushan)

ORDER

Hon'ble Mr. H.O.Gupta, M (A):

In this OA, the applicants are aggrieved of improper selection procedure followed by the respondents for filling up the vacancies of Passenger Guards. They have prayed for quashing the panel dated 28.5.97 (Annexure A-1) and also prayed for holding the fresh selection to the said post as per prescribed rules.

(2)

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2.0 Heard the learned counsel for the parties and perused the records.

3.0 We find that the facts and circumstances of this case are similar to the one already decided by this Tribunal in Nekhi Nandan & Ors. Vs. Union of India & Ors. (OA-1470/97). The orders contained in OA-1470/97 shall mutatis mutandis apply to present OA.

4.0 The OA is accordingly disposed of. No order as to costs.

(H.O.Gupta)  
Member (A)

/sunil/

Lakshmi Swaminathan  
(Mrs. Lakshmi Swaminathan)  
Member (J)